NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section		Name of the Parties M/s. / Mr.
CP 206/15	TP 27/17	Hearing **	433€	1	The Pride Enter- prises, Coimbatore
			433(f)		Vs Falcon Tyres Ltd., Mysuru.

PERTIKA-N
For AGRAA LEGAL
7050789322

NAME (IN CAPITAL)

NO. & PHONE NUMBER

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PETITIONER

REPRESENTATION TO WHOM

Deepilles

SIGNATURE

2. Amrulha Vauhini M. c JSM (aw Partners 080 - 22262244

Respondent

M. c. Amar Dais

Counsel for petitioner is present. M/s. JSM Law Partners, Advocates for respondents is present. She requested time to file objections. She requested a copy of the petition for preparing the objections. Counsel for Petitioner is directed to supply the same.

List it on 28.08.2017.

MEMBER (J)

MEMBER (T)